

श्री एम० एल० द्विवेदी : क्या माननीय मंत्री ने यह जानना चाहता ...

Mr. Speaker: Order, order. Let us go to the next question.

III CLASS PASSENGERS (RESERVATION)

*814. Pandit M. B. Bhargava: Will the Minister of Railways be pleased to state whether any reservation facility is afforded to IIIrd class passengers for distant journeys, and if so, at which stations and on what conditions?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): Yes. A statement is placed on the Table of the House giving the detailed information requested. [See Appendix IV, annexure No. 36].

पंडित एम० बी० भार्गव : क्या माननीय मंत्री जी थर्ड क्लास पर भी रिजर्वेशन फेसिलिटीज लागू करना चाहते हैं और ऐसा कब तक कर सकेंगे ?

श्री सतीश चन्द्र : रेलवे मिनिस्ट्री की यह कोशिश है कि इस को जल्द से जल्द लागू किया जाय और इस के इलावा दूसरी और सहूलतें भी बढ़ाने का विचार है ।

Shri B. S. Murthy: May I know what steps have been taken by the Government to provide sleeping accommodation for third class passengers for long distance travel?

Shri Satish Chandra: Our trains are already overcrowded and sleeping accommodation cannot be considered at this stage.

Shri Namdhari: In view of the commendable work done by the Railway Administration in fitting more than one third of the stock of fans on the third class coaches, will the Government be pleased to accelerate the work of fitting the balance of fans at the earliest?

Mr. Speaker: It is only a suggestion.

श्री को० जी० देशमुख : क्या माननीय मंत्री यह बतलाने की कृपा करेंगे कि कितने मील के प्रवासियों के लिये रिजर्वेशन किया जाता है और रिजर्वेशन के चार्ज क्या हैं ?

श्री सतीश चन्द्र : रिजर्वेशन के लिये चार आने लिये जाते हैं, और मील का जो मालूम नहीं ।

Mr. Speaker: Next question.

MURDERS IN TRAINS

*815. Shri Dhusiya: (a) Will the Minister of Railways be pleased to state what are the numbers of murders which have been found in 1949, 1950 and 1951 in trains which run between Delhi-Bombay, Delhi-Calcutta, Bombay-Madras and Madras-Calcutta?

(b) What steps are being taken by Government to prevent such murders?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) In 1949 there was one case of murder in train between Madras and Calcutta and another between Delhi and Calcutta. In 1950 there were no murders in any of the trains on the sections mentioned by the Member. In 1951, however there were three such cases and they all took place between Delhi and Calcutta.

(b) The measures adopted include the escorting of important trains by the Government Railway Police or the Railway Protection Police; intensive checking of compartments to ensure the proper maintenance of security fastenings and safety devices in all classes of accommodation; and the fitting of iron bars across the windows of upper class carriages and inter and third class ladies' compartments.

Shri Dhusiya: May I know if according to the Railway official enquiry there are some particular causes for railway murders? If so, what are they?

Shri Satish Chandra: There can be no particular cause. Generally the purpose may be to rob the passengers of the valuable articles they possess.

Shri Dhusiya: How many culprits were detected, and prosecuted in the years mentioned above?

Shri Satish Chandra: I have no information. The cases are dealt with in the ordinary course of law. The prosecutions are made by the State Governments.

Mr. Speaker: Obviously this is a matter which need not be gone into any further. It is a question more or less of law and order. The only difference is that the offence is committed within the railway jurisdiction. The Railways have no authority to go into the question of prosecution.

Shri Dhusiya: Was any Railway official ever involved in the detection of such cases?

Shri Satish Chandra: I have no information.

Shri Venkataraman: Is it a fact that the cross bars provided for the upper class passengers do not sufficiently bar others from entering the compartments?

Shri Satish Chandra: They do provide adequate protection so long as they are not criminally tempered.

MURDER OF SHRI ABDUL ALI IN THE FRONTIER MAIL

*816. **Shri Dhusiya:** (a) Will the Minister of Railways be pleased to state whether it is a fact that any person named Shri Abdul Ali was discovered dead in the lavatory of a first class compartment of the Frontier Mail at Delhi junction in the fourth week of February, 1952?

(b) What was the time when that train arrived at Delhi Junction and after how many hours the corpse was found?

(c) Did the Railway Police make any search of the person, if so, what papers and money were found?

(d) Has any arrest been made so far in that connection?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) Yes.

(b) The train arrived at Delhi Junction at about 19-45 hours and the body was found sometime between 20 and 20-10 hours.

(c) Yes. No money was found, but certain papers and articles, a list of which is placed on the Table of the House, were found with the deceased. [See Appendix IV, annexure No. 37.]

(d) No.

Mr. Speaker: Next question.

Shri B. Shiva Rao: 817.

The Deputy Minister of Commerce and Industry (Shri Karmarkar): Perhaps question No. 826 may also be taken up along with this. They are on the same topic, fisheries.

Mr. Speaker: Yes; 817 and 826.

FISHERIES

*817. **Shri B. Shiva Rao:** Will the Minister of Food and Agriculture be pleased to state:

(a) the amount of fish caught in India during the years 1949-50, 1950-51 and 1951-52;

(b) whether there are any schemes for the development of deep seas fisheries;

(c) what facilities are proposed to be given for the transport of fish from the coasts to inland centres in the country; and

(d) whether there are any proposals for the establishment of a canning industry to deal with fish which is not immediately consumed?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Computed figures of total landings of marine fish plus marketable surplus of inland catch of fish are as follows:—

1949—5,49,307 tons.

1950—7,98,938 tons.

1951—7,34,278 tons.

(b) Yes; a statement of such schemes is placed on the Table of the House. [See Appendix IV, annexure No. 38.]

(c) It is primarily a function of the State Governments to provide facilities for transport of fish from the sea coast to inland centres. The Government of India have, however, helped in the matter by providing the following facilities:—

(1) Reduced rates for fish packages on most Indian Railways.

(2) Financial assistance of Rs. 29,158 for a Grow More Food Scheme for providing motor transport facilities to the Government of Madras during 1950-51.

In the scheme for the Expansion and Modernisation of Marine Fisheries under the Technical Co-operation Programme between the Government of India and the U.S.A., it is also proposed to provide for facilities for the quick transport of fish from the coastal areas to inland centres.

(d) No.

FISHERIES (SUBSIDY)

*826. **Shri Madiah Gowda:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any amount by way of subsidy is given to States to improve Fisheries in the States;

(b) if so, what is the amount given for each State for the year 1951-52; and

(c) if no amount is given to Mysore, the reason for the same?